

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-62-2020**

Shri Raymond Desa & Ors. ... Petitioners

Versus

Village Panchayat of Cortalim & Anr. ... Respondents

Shri B. Sardesai, Advocate for the Petitioners.

Ms. S. Linhares, Advocate for the Respondent No.1.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 13th July 2020****P.C. :**

The learned counsel for the respondent no.1 informs the Court that she has already filed the reply and is serving a copy on the petitioners' counsel.

2. The petitioners' counsel seeks time to go through the reply and file a rejoinder, if any.

3. Post the matter on 20.07.2020.

DAMA SESHADRI NAIDU, J.

NH